Remittance by NRIs in dollar

[RAJYA SABHA]

- 649. SHRI SYED NASIR HUSSAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government has urged the NRIs to send money for their kith and kins in dollar; and
 - (b) if so, the details of total dollars sent by NRIs during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNALAFFAIRS (SHRI V. MURALEEDHARAN): (a) Government encourages investment by Non-resident Indians (NRIs)/Persons of Indian Origin (PIOs)/Overseas Citizens of India (OCIs) in various sectors. Investment made by NRIs, PIOs and OCIs under Schedule 4 of FEMA (Transfer or Issue of Security by Persons Resident Outside India) Regulations on non-repatriation basis, is deemed to be domestic investment at par with the investment made by resident Indians.

(b) As per data obtained from RBI, the amount of remittances, year-wise, received by India from NRIs during the last three years, is as under:

| Year | Remittance to India (US \$ Million) |
|-------------|-------------------------------------|
| 2015-16 | 65592.1 |
| 2016-17 | 61296.0 |
| 2017-18 (P) | 69129.1 |
| 2018-19* | 58311.8 |

^{*}April-Dec. 2018-19.

Vacant posts at diplomat level

- 650. DR. ANILAGRAWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the details of vacant posts at diplomat level in the Ministry and the reasons therefor;
- (b) by when Government would be able to achieve the target of IFS Expansion Plan:
- (c) the steps taken by Government in this regard along with the achievements made, so far; and

P: Provisional.